

MINISTRY OF CORPORATE AFFAIRS
(Vigilance Section)

PROPERTY RETURN FOR THE YEAR 2011
(as on 01.01.2012)

1. Name of the officer **B.K.L. SRIVASTAVA**
2. Service to which officer belongs **ICLS**
3. Present post held **JOINT DIRECTOR.**
4. Present pay **37000 Gr Pay 4700**
5. Office **Ministry of Corporate Affairs
N Delhi**

Property details: -

6. Description of the property **Parental land & House**
7. Precise location (full address) **Village Golhaura, Tehsil,
Banshi Distt. Bagh (Siddhartha Nagar)**
8. Area of land in case of landed property **House Parental at Golhaura
UP
Approx. 3 Bigha.**
9. Nature of land (state whether residential/ agricultural etc.) **Agricultural & residential**
10. Extent of interest **Whole**
11. If not in own name, state in whose name and relationship with Govt. servant. **House & Land in my name jointly with brothers**
12. Date of acquisition **Parental.**
13. How acquired (whether by purchase, lease, mortgage, inheritance, gift or otherwise, name address, connection with Govt. servants and other details of person from whom acquired etc. be given) (See note below) **Inheritance.**
14. Value of the property (See note below) **Land Approx. 10 Lacs
House at GXP. Approx.
40 Lacs**
15. Particulars of sanction of prescribed authority, if any. **Not needed**
16. Total annual income from the property. **20000/ Approx.**
17. Any other details **NIL**

Date:
Place:

(Signature)
23/1/2012